

amongst regular candidates in the training course in which two Scheduled Tribe Officers were kept as reserve in 1986-87, they could not be sent on training abroad, in that training course.

Reported Atrocities against SC/ST Officials

2068. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Group 'A' officials who were reverted during the course of enquiry and how many of them belonged to SC and ST during the last three years;

(b) the total number of Group 'A' officials who were transferred from one railway zone to another when the enquiry was halfway and how many of them belonged to SC and ST; and

(c) the action taken against officials found responsible for it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Privatisation of non-conventional sources of energy

2069. SHRI J. CHOKKA RAO: Will the Minister of ENERGY be pleased to state:

(a) whether the Government propose to pay special attention to the non-conventional sources of energy in view of the steep rise in fuel cost;

(b) if so, the steps taken so far in this regard;

(c) whether the Government propose to encourage private sector to tap the non-conventional energy sources; and

(d) if so, the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). The Department of Non-Conventional Energy Sources have launched a number of programmes for harnessing non-conventional sources of energy and have by now succeeded in installing among others 14.85 lakh biogas plants, 92.66 lakh improved chulhas, 1,57, 970 solar cookers, 630 Community and Institutional Biogas Plants, 34 MW of wind generation capacity and 40,000 solar energy based systems.

(c) and (d). As a part of the programmes, the private sector is involved in tapping non-conventional energy sources not only by way of manufacturing these devices but also in utilising them. A prominent example is Solar Water Heating where a number of Commercial and industrial institutions have used this technology for getting hot water for their operations. In Wind Energy also, there are private sector firms which have installed wind electric generators connected to the grid.

Employment to oustees of Krishna and Godavari Project

2070. SHRI J. CHOKKA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the reasons for recruiting persons from outside the State in the Oil and Natural Gas Commission office of Krishna and Godavari Project instead of recruiting displaced persons whose lands were acquired by the ONGC for drilling purpose; and

(b) the steps being taken by the Government to appoint displaced or local persons?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). Recruitment on Oil and Natural Gas Commission is made in accordance with the procedure prescribed in ONGC (Recruitment & Promotion) Regulations, 1980.

Almost all land acquisitions by ONGC are temporary acquisitions for which compensation is paid and the land is eventually restored to the owner with restoration charges paid or after restoring it to the original condition.

In accordance with the existing policy, no employment assistance is provided to the members of the family whose land is acquired. ONGC provides necessary financial assistance to the schemes formulated by the State Govt. for the rehabilitation of affected persons. The affected persons are also advised by ONGC to register their names with the local employment exchange so that they can be considered for employment as and when their names are sponsored for the vacancies in ONGC.

Cold Storage Unit at Hyderabad Airport

2071. SHRI J. CHOKKA RAO: Will the Minister of CIVIL AVIATION be pleased to state the action taken or proposed to be taken by the Government to provide a cold storage unit at Hyderabad airport for storing produce like fruits, flowers, vegetables etc., for export to foreign countries?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): The National Airports Authority has no cargo terminal at Hyderabad. The international air cargo complex at Hyderabad is managed by the

Andhra Pradesh State Trading Corporation.

Supply of Natural Gas in Bombay

2072. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a project for distribution of natural gas in greater Bombay is under examination by the Government;

(b) if so, the details thereof and its estimated cost; and

(c) the time by which the project is likely to be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c): Government have approved Gas Authority of India's proposal for the preparation of a Detailed Feasibility Report for the project to distribute Natural Gas to domestic, commercial and industrial consumers in Greater Bombay. According to preliminary estimates the project would cost Rs. 418 crores. The project would be implemented on approval of the Detailed Feasibility Report by Government.

Setting up of oil Refinery in Numaligarh, Assam

2073. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is a project under Government's consideration for the setting up of an oil refinery at Numaligarh in Assam;

(b) if so, the details thereof including its cost and capacity; and

(c) the steps taken to implement the same early?